NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: **SHRI SHYAM BABU GAUTAM** **TMT. T.KRISHNA VALLI**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/219/KOB/2024 in CP(IBC)/28/KOB/2023
SECTION	SEC.. 66 IBC
NAME OF PARTIES	SREENIVASAN P R (RP) IN THE MATTER OF GREEN LACE BUILDERS AND DEVELOPERS PRIVATE LIMITED V/S KAKANATIL SIRAJ MATHER ABDUL RAHIMAN AND 6 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	HARI KUMAR G NAIR, AKHIL SURESH.
RESPONDENTS ADVOCATE/ PROFESSIONAL	SANKAR P PANICKER, GOPIKA GOPINATH.

26 JUNE 2024

O R D E R

IA(IBC)/219/KOB/2024 in CP(IBC)/28/KOB/2023

Learned Counsel, Mr. Akhil Suresh appears on behalf of the Applicant/RP through virtual mode. Learned RP Mr Sreenivasan PR is present through virtual mode. Learned Counsel, Ms. Anjitha Aprem appears on behalf of R1 & R2 through virtual mode and seeks further time to file Vakalatnama and reply affidavit. Learned Counsel, Mr. Vinod P V appears on behalf of R3. Learned Counsel, Mr. Sankar P Panicker appears virtually on behalf of R4 & R5. Learned Authorised representative, PCS Mr. P P Zibi Jose appears physically on behalf of R6 & R7.

All the respondents are directed to complete the pleadings on or before the next date of hearing.

List this matter for further consideration on **26.07.2024.**

Sd /- **Sd /-**

SHYAM BABU GAUTAM **T.KRISHNA VALLI**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**